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WP-18128-2025

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,  
ACTING CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 18<sup>th</sup> OF JUNE, 2025

WRIT PETITION No. 18128 of 2025

*RAHUL DHANDE KORKU*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Ravinandan Dwivedi - Advocate for the Petitioner.*

*Shri B.D. Singh - Deputy Advocate General for Respondents/State.*  
.....

ORDER

*Per. Sanjeev Sachdeva, Acting Chief Justice*

After some arguments, learned counsel for petitioner seeks leave to  
withdraw the petition.

Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)  
ACTING CHIEF JUSTICE

(VINAY SARAF)  
JUDGE

Shub